

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 17(ND)15
CA. NO.

CORAM:

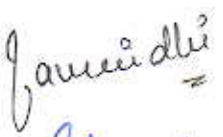
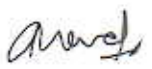
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**

NAME OF THE COMPANY: M/s. Sh. Anand Malani V/s. Darshansons Estate Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ANDANA SHARMA	ADV.	RESP No 4	
2	DINESH MALANI	SELF	RESP No 4	
3	Sumeen Sodhi Arjun Nanda	Adv's	R-6	
4	SAHRIDHI GOGIA	ADU	PETITIONER	
5	MR. ABHIMANYU MAHAJAN MR. MILAN DEEP SINGH MS. ANUBHAGOEL	Adv's	R 2 & 3	
6	Anand Malani		Petitioner	
7	MR. MOHAN MALANI		IN-PERSON	
8	MR. ALOK MALANI		R-2	
9	MR. GIRISH DHOT		R3 IN-PERSON	
10	Hv Kaish chandra Bhagat		For R6	

ORDER

Learned counsel for the parties are present. List for arguments in the 2nd week of November.

List on 11.11.2016

Sd-

(R.Varadharajan)
Member (Judicial)

Sd/-

(Maharaj Krishan Hanjura)
Member (Judicial)